

During the past 22 years of its existence, AFC has prepared reports for more than 700 assignments involving project formulation and feasibility studies, preparation of appraisal reports, socio-economic and other impact studies, research studies, monitoring and evaluation studies within the country.

The promotional activities undertaken by the AFC have by and large, helped the banking industry in (i) making efforts to overcome several impediments faced by them in financing agriculture and (ii) in introducing a number of innovative concepts or schemes in agricultural financing.

#### **Kolar Gold Fields Production**

5163. SHRI V. KRISHNA RAO: Will the Minister of STEEL AND MINES be pleased to state:

(a) the total production of Gold in the Kolar Gold Fields, Karnataka in the last two years;

(b) whether the Gold mines from K.G.F. is being made available for sale to the general public, and

(c) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) The total production of gold by Bharat Gold Mines Limited from the mines at Kolar Gold Fields in Karnataka was 732.7 Kgs in 1988-89 and 589.2 Kgs in 1989-90.

(b) and (c) The gold produced by Bharat Gold Mines Limited is being sold since June, 1988, to the industrial users and licensed dealers through the four Metropolitan Branches of State Bank of India at Bombay, Calcutta, New Delhi and Madras, and also through the selling agent appointed for the purpose at Bombay since June, 1989.

#### **News item "Ahmedabad DD Censoring Reports"**

5164. SHRI B. N. REDDY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether some journalists who cover the Gujarat Legislative Assembly have alleged that their reports are censored by the Ahmedabad Kendra of Doordarshan as reported in the 'Independent' dated 26 July, 1990 published from Bombay;

(b) if so, the details in regard thereto; and

(c) the remedial steps being taken?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b) The news item under reference alleging, inter alia, that Doordarshan Kendra at Ahmedabad censors the reports made by freelance journalists covering proceedings of Legislative Assembly of Gujarat with a view to ensure that nothing critical of the present State Government is telecast has been seen by the Government.

(c) Wherever the report is too lengthy to be used in its entirety, it is edited by the News Editor.

#### **Insurance Scheme for Persons Engaged in Election Work**

5165. DR. A. K. PATEL:

SHRI PYARELAL KHANDELWAL:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether it is a fact that a number of persons engaged in election work suffer grievous injuries and even death sometime, while on election duty on account of incidents of violence during elections;

(b) if so, whether Government propose to cover these persons under insurance;